

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

12.

**C.A./132/2024 in CP/217(MB)/2021**

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **06.05.2024**

NAME OF THE PARTIES:

Mrs. Pradnya M. Bagde

Vs.

Express Way Truck Terminus Pvt. Ltd.

SECTION: 58(3), 59, 241(1), 242(4), 244(1), 339, 340 THE COMPANIES ACT, 2013.

**ORDER**

1. Ms. Neeta Jain a/w Mr. Akshay Pawar i/b Adv. Kunal Bhanage, Ld. Counsel for the Applicant in CA/132/2024 present. Mr. Anuj Tiwari a/w Nashra Siddiqui, Ld. Counsel for the Respondent 2 & 3 in CA present. Mr. Ashwin Bhandang, Ld. Counsel for the R8 to R11 present.
2. At the request of the Counsel for the Applicant, this CA is listed on **20.06.2024** along with the main CP.

Sd/-

**ANU JAGMOHAN SINGH**  
Member (Technical)

Sd/-

**KISHORE VEMULAPALLI**  
Member (Judicial)